

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : TCP/24/2016



NAME OF THE PETITIONER(S) : Sulochana & 2 Others

NAME OF THE RESPONDENT(S) : M/s Arunodhaya Enterprises Ltd & 6 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	T.R. RAMESH	Counsel for Petitioner	
2.	Rajasekhar VK consult@rslaw.in 95001 53344	Counsel for R1, R2 & R4 [R3-(dead)]	Rajasekhar.
3.	A. NAREYANAN	Counsel for R5-7	

**ORDER**

Counsel representing both the parties are present and submitted their arguments.

Order is reserved.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

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